

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 618/2025

SHIVKUMAR NISHAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 19-11-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Shashank Singh, AOR
Mr. Adil Sharfuddin, Adv.
Mr. Milind Modi, Adv.
Mr. Ankit Singh, Adv.

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Mrs. Nikita Babra Jaju, Adv.
Mr. Ankur Agnihotri, Adv.
Mr. Kanik N. Jindal, Adv.

Mr. Divyesh Pratap Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Reply has already been filed by respondent Nos.1 and 2.

Scanned soft copies of High Court as well as Trial Court records have been received. Let soft copy of the same be provided to Ld. Counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar